Annexure 1

Name of the corporate debtor: Guruanand Silk Mills Private Limited

Date of commencement of CIRP: 14th November 2024

List of creditors as: 10 April 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S1.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.		Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	contingent	mutual dues,	claim not	claim under	any
		receipt	claimed	claim	claim	covered by	covered by	related	share in CoC	claim	that may be	admitted	verification	
				admitted		security	guarantee	party?			set-off			
1	Axis Bank Limited	09/12/24	10,00,93,133	10,00,93,133	Loan	10,00,93,133	-	No	34.50%	-	-	-	_	Note: Security Details
			10,00,93,133	10,00,93,133		10,00,93,133	-		34.50%			-	-	

Notes:

- 1) Hypothecation of current assets and movable assets
- 2) Mortgage of industrial land bearing survey no. 131/1 admeasuring 1100 sq mtrs owned by D. S. Textiles along with all structures thereon located at Raj Rajeshwari Compound, Village Sonale, Near Sonale Police Station, Taluka Bhiwandi, Dist. Thane 400302
- 3) Axis bank filled claim of Rs. 10,00,93,138/- related to outstanding of Guruanand Silk Mills Pvt. Ltd. and Rs. 19,00,30,361/- related to Corporate Gurantee on behalf of DS Textiles so gross total amount of claim is 29,01,23,499/-